

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

03/04/2019

C.P./260/59/2015

S BEHERA

O.A./260/392/2015

-V/S-

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A SRIVASTAV

ITEM NO:35

FOR APPLICANTS(S) Adv. : Mr. D.K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. P.R. Barik

Notes of The Registry	Order of The Tribunal
	<p>It is submitted by the Ld. Counsel for the applicant that the order of this Tribunal has already been complied with by the Respondents. Ld. Counsel for the respondents is present and also agreed to it. Accordingly, the C.P. is dropped and notices discharged.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J) ( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>